

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 7th April, 2021

No. HCM/Misc.2021/RG/88168 : Accepting the request of the High Court Bar Association of Manipur, Hon'ble The Chief Justice is pleased to declare 12th April, 2021 as a holiday for the High Court of Manipur and in lieu thereof, 17th April, 2021 (Saturday) will be a Court working day. The cases that were to be posted on 12th April, 2021 will be listed on 17th April, 2021.

By Order etc.

A. Guneshwar Sharma
7/4/2021

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi – 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. All the Registrar Generals of all the High Courts of India.
4. The Advocate General, Manipur.
5. The Registrar (Judicial)/(Vigilance)/(Admin), High Court of Manipur.
6. The Secretary (Law), Government of Manipur.
7. The President, High Court Bar Association of Manipur for information.
8. The President, All Manipur Bar Association (AMBA).
9. The Government Advocates (High Court), Manipur.
10. All the Joint Registrars, High Court of Manipur.
11. All the Deputy Registrars, High Court of Manipur.
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
15. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
17. The Private Secretary to Registrar General, High Court of Manipur.
18. The System Analyst, High Court of Manipur for uploading the same to the official website.
19. All the Superintendents, High Court of Manipur.
20. The Concerned File/Guard File.